

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-08/2017/743/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 25<sup>th</sup> January, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJCH.I-5/2023/170 Dated 19.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 21.01.2023 till the morning of 25.01.2023**, has been granted. Further, you have been granted permission to take your official vehicle to Guwahati, at own cost. The next senior most Judicial officer at Chirang, Kajalgaon, will remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-08/2017/744/A dated 25.01.23**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Rao*